



MEDIATION CENTRE

Rajasthan State Legal Services Authority

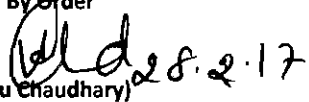
Rajasthan High Court Old Campus, Jaipur Bench, Jaipur

(Phone: 0141-2227481, 2227555, 2227602 FAX, 2385877 Help Line 15100)
(Website- www.rlsa.gov.in Email Address rj-slsa@nic.in, rlsajp@gmail.com)

Cause List Date 01-03-2017

S. No.	Name of Mediator	Cases Title	Name of petitioner Advocate	Name of Respondent Advocate
1	Sh. G.K. Garg, Sr. Advocate	S.B. Cr. Misc. Bail application No. 552/2017 & 1591/17 Captain Deep Singh Rathore Vs. State	Suresh Sahni	Ajay Kumar Jain
2	Sh. Ramavatar Sharma, RHJS (Retd.)	S.B. Cr. Misc. Petition No. 6467/2016 Naveen Vs. State	Amitabh Vijaywargia	Pradeep Sharma
3	Sh. G.P. Pandey, RHJS (Retd.)	S.B. Civil First Appeal No. 171/15 Ashok Soni Vs. Suresh Kumar Pareek	Intzar Ali	PC Jain
4	Sh. O.P. Sharma-II RHJS (Retd.)	S.B. Civil First Appeal No. 381/2014 Tej Singh Vs. Jaipal	Saran Saini	Mahendra Goyal
5	Sh. Mohd. Hanif RHJS (Retd.)	S.B. Civil Misc. Appeal No. 1638/2010 Abdul Saeed Vs. Iqbal	Manoj Bhardwaj	Rajesh Kapoor
6	Smt. Madhuri Singh Advocate	S.B. Cr. Misc. Petition No. 5642/2016 Shantnu Garg Vs. State	Madhav Mitra	N.S. Shekhawat, PP
7	Sh. Swaraj Sharma, Advocate	S.B. Cr. Misc. Petition No. 3714/16 Lokesh Kumar Vs. State	Dheeraj Singhal	Virendra Godra, PP
8	Sh. P.K. Kasliwal Advocate	S.B. Civil First Appeal No. 337/2016 Truworth Group Through CEO & others Vs. Ramesh Chand Kakhani	Shailesh Prakash Sharma	Dr. P.C. Jain
9	Sh. P.K. Kasliwal, Advocate	S.B. Civil Writ Petition No. 3029/2015 Mahendra Koolwal Vs. Jai Gopal Madan	Saransh Saini	Mahesh Gupta
10	Ankur Rastogi Advocate	S.B. Cr. Revision Petition No. 248/2016 Mohan Lal Vs. Smt. Vimlesh	Girish Khandelwal	H.S. Sinsinwar
11	Sh. Basant Singh Chhaba, Advocate	S.B. Cr. Misc. Petition No. 5420/2016 Mukesh Barad Vs. State	G.L. Sharma	N.S. Dhakkad, PP
12	Sh. Sudesh Bansal , Advocate	S.B. Civil First Appeal No. 517/2013 Bhupal Vs. Dhaniram	Deepak Sharma	Jitendra Sharma

Learned Advocates are requested to get such matters referred to Mediation Centre, which in their opinion can be mutually settled by the parties on persuasion by trained Mediators, especially the matters arising out of matrimonial/ family disputes - divorce petitions, maintenance, custody of children, suit for injunction and/or declaration, partition, specific performance, recovery of possession, money suits, disputes between the landlord and tenant, Negotiable Instruments Act, Company matters and the matters of like nature. Learned Advocates may also provide the list of such cases to the Deputy Registrar (Judicial) Rajasthan High Court, Bench at Jaipur.

By Order

(Anu Chaudhary)
Full Time Secretary, RHCLSC
Mediation Centre,
Rajasthan High Court,
Jaipur

“Help The Needy –Timely Help May Create History”



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Cause List Date 02-03-2017

S. No.	Name of Mediator	Cases Title	Name of petitioner Advocate	Name of Respondent Advocate
1	Sh. Ajeet Bhandari, Advocate	S.B. Civil First Appeal No. 260/2014 Hari Narayan Vs. Mohan Lal	Prahlad Sharma	Shashi Sekhar Gaur
2	Sh. G.S. Hora, RHJS (Retd.)	S.B. Cr. Misc. Petition No. 2313/2015 Ashok Kumar Vs. State	Manish Gupta	Pankaj Gupta
3	Sh. D.S. Vashishtha, RHJS (Retd.)	S.B. Civil Writ Petition No. 13759/2016 Devendra Kumar Vyas Vs. Ashok Kumar Vyas	D.K. Garg	Manish Kumar Sharma
4	Sh. Ashok Sharma Advocate	S.B. Cr. Misc. Bail Application No. 14234/2016 & S.B. Cr. Misc. Petition No. 5696/2016 Setbandhu Vs. State	Ashindra Gautam	Timan Singh
5	Sh. S.P. Mathur, Advocate	S.B. Civil Writ Petition No. 900/15, 13282/14 , 996/15 & 1894/15 Smt. Anjana Vs. Sandeep Kumar	Nirmal Kumar Goyal	Deshraj Kalwania
6	Sh. J.P. Gupta, Advocate	S.B. Cr. Misc. Petition No. 2582/16 & 6514/15 Balraj Singh Vs. Smt. Swati	Sudhir Yadav	

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